

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF AIR ODISHA AVIATION PRIVATE LIMITED	
1. Name of corporate creditor	AIR ODISHA AVIATION PRIVATE LIMITED
2. Date of incorporation of corporate debtor	25/01/2011
3. Authority under which corporate debtor is incorporated/ registered	REGISTRAR OF COMPANIES, CUTTACK
4. Corporate identity number/ limited liability identity number of corporate debtor	U622000R2011PTC013043
5. Address of the registered office and principle office (if any) of corporate debtor	PLOT NO MIG -99 RAJIV NAGAR, PO. AIGINIA BHUBANESWAR OR 751019 IN
6. Date of closure of insolvency resolution process	25/03/2020
7. Liquidation commencement date of corporate debtor	13/09/2021 (RECEIVED ON 16/09/2021)
8. Name and registration number of the insolvency professional acting as liquidator	Name: Gagan Bihari Bhuyan Registration Number: IBB/IIPA-002/IP-N00928/2020-2021/13029
9. Address and e-mail of the liquidator, as registered with the Board	Address: Flat No 2162, 15th Floor, 2nd Tower, Dn Oxy Park, Dumduma, Bhubaneswar (M.C), Khorda, Dumuduma Housing Board Colony, Odisha, 751019, Bhubaneswar, Orissa, 751019 E-Mail: gaganbhuyan29@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	Corporate Office: Flat No 2162, 15th Floor, 2nd Tower, Dn Oxy Park, Dumduma, Bhubaneswar (M.C), Khorda, Dumuduma Housing Board Colony, Odisha, 751019, Bhubaneswar, Orissa, 751019 E-Mail: gaganbhuyan29@gmail.com Contact Number: 7506370577
11. Last date of submission of claim	13/10/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Cuttack, has ordered the commencement of Liquidation of the **AIR ODISHA AVIATION PRIVATE LIMITED** 13/09/2021.
 The stakeholders of AIR ODISHA AVIATION PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 13/10/2021, to the liquidator at the address mentioned against item 10.
 The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties.
Gagan Bihari Bhuyan | Date: 17th September, 2021 | Place: Bhubaneshwar